

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO. 1668

TO BE ANSWERED ON MAY 04, 2016

MAINTENANCE OF PUBLIC TOILETS

No. 1668 SHRI BAHADUR SINGH KOLI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to ensure maintenance of public toilets in urban areas and if so, the details thereof;
- (b) whether the Government proposes to introduce and establish a system of bio-toilets in urban slums; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

(a): As per Swachh Bharat Mission (Urban) guidelines, all public toilets constructed under the Mission must have a minimum 5 years maintenance contract.

(b & c): Toilets under the Mission are constructed by the States/ULBs. Any kind of toilet which is technically feasible may be constructed in urban slum areas by the States/ULBs.

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